

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 246 of 2014

Dated : 28th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of

M/s Ferromar Shipping Pvt. Ltd.

...Appellant(s)

Versus

**Bangalore Electricity Supply Co. Ltd.
(BESCOM) & Ors.**

...Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Shrivastava

**Counsel for the Respondent(s): MR. Manoj Kr. Sharma for
Mr. Pradeep Misra for R.1**

ORDER

Mr. Manoj Kr. Sharma appearing on behalf of Mr. Pradeep Misra, the learned counsel undertakes to file Vakalatnama on behalf of the Delhi Commission and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 22.12.2014 after serving copy on the other side.

Post the matter on **05.01.2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk